

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2022				
Court- wise pendency of Cases as on 31.05.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri A. Debbarma, District and Sessions Judge, Agartala	702	199	901
2	Sri Gobinda Das, ADJ., (Court No. 2), Agartala	596	240	836
3	Sri Amrendra Kumar Singh, ADJ., (Court No. 3), Agartala	0	134	134
4	Sri Debasish Kar, ADJ., (Court No. 4), Agartala	701	233	934
5	Sri Mridul Chakarborty, ADJ., (Court No. 5), Agartala	210	323	533
6	Smti Sudipta Choudhury, Judge, Family Court, Agartala	566	363	929
7	Sri V. P. Debbarma, Addl. Judge, Family Court, Agartala	506	389	895
8	Smt. Tanusree Debnath, CJ (Sr. Div) & ASST. S.J., (Court No.1), Agartala	512	27	539
9	Sri Dulal Kanti Shukla Das, CJ (Sr. Div) & ASST. S.J., (Court No.2), Agartala	539	26	565
10	Sri P.P. Paul, CJM-cum-Civil Judge (Sr. Div), Agartala	203	933	1136
11	Sri Soumyo Bikash Das, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	99	1318	1417
12	Smti. Yashvi Taneja, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	198	732	930
13	Sri Ayan Choudhury, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	143	793	936
14	Smti. Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	35	608	643
15	JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala (Vacant), charge remains with Smti Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.1), Agartala	20	698	718
16	JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala (Vacant), charge remains with Smti.Deepa Bhattacharyya, JM., First Class-cum- Civil Judge (Jr. Div),(Court No.5), Agartala	39	847	886
17	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala (Vacant), charge remains with Smti Aparajita Singha, JM, First Class- cum-Civil Judge (Jr. Div), (Court No. 6), Agartala	40	932	972
18	Smti. Deepa Bhattacharyya, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala	38	882	920
19	Smti. Aparajita Singha, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala	44	963	1007
Total		5191	10640	15831
Station-wise pendency of Cases as on 31.05.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4119	9888	14007
Total		4119	9888	14007
2	Family Court, Agartala	566	363	929
3	Addl. Judge, Family Court, Agartala	506	389	895
Total		1072	752	1824
Grand Total		5191	10640	15831

Gomati District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2022

Court- wise pendency of Cases as on 31.05.2022

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Arindam Paul, District and Sessions Judge, Udaipur	221	163	384
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	260	138	398
3	Sri Subhra Nath, Judge, Family Court, Udaipur	200	257	457
4	Sri Tapan Debbarma, CJ (Sr. Div) & ASST. SJ., Udaipur,,	229	54	283
5	Smti, Debaleena Kilikdar CJM-cum-Civil Judge (Sr. Div), Udaipur	69	235	304
6	Sri Rajarshi Chakaraborty, CJ (Jr. Div)-cum- JM. First Class, Udaipur	29	331	360
7	Smti. Debjani Majumder, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	10	434	444
8	Smti. Archana Reang, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	11	403	414
9	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Amarpur	20	880	900
10	Smti Susmita Das, CJ (Jr. Div) -cum-JM First Class, Amarpur	6	863	869
Total		1055	3758	4813
Station-wise pendency of Cases as on 31.05.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	829	1758	2587
2	Amarpur	26	1743	1769
Total		855	3501	4356
3	Family Court, Udaipur	200	257	457
Grand Total		1055	3758	4813

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2022				
Court- wise pendency of Cases as on 31.05.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Belonia	691	242	933
2	Sri Uttam Hrishu Das, Judge, Family Court, Belonia	135	100	235
3	Sri Sushanta Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Belonia	90	47	137
4	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	35	510	545
5	Smti. Mitra Das, CJ (Jr. Div)-cum-JM First Class, Belonia	153	480	633
6	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	48	402	450
7	Smti. Swastika Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	8	150	158
8	Sri Aritra Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	36	124	160
Total		1196	2055	3251
Station-wise pendency of Cases as on 31.05.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	1017	1681	2698
2	Sabroom	44	274	318
Total		1061	1955	3016
3	Family Court, Belonia	135	100	235
Grand Total		1196	2055	3251

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2022				
Court- wise pendency of Cases as on 31.05.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District and Sessions Judge, Kailashahar	167	126	293
2	Smti Jhuma Datta Choudhury Additional District and Sessions Judge, Kailashahar	17	93	110
3	Sri Dhiman Debbarma, Judge, Family Court, Kailashahar	149	191	340
4	Smti Lopamudra Dasgupta, CJ (Sr. Div) & ASST. S.J., Kailashahar	177	12	189
5	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	90	533	623
6	Sri Amarjit Dey, CJ (Jr. Div)-cum- JM First Class, Kailashahar	193	326	519
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1) (Vacant) charge remain with Sri Amarjit Dey, CJ (Jr. Div)-cum- JM First Class, Kailashahar	58	202	260
8	Smt. Papri Debbarma, JM., First Class-cum-Civil Judge (Jr.Div), Kailashahar (Court No.2)	41	275	316
		892	1758	2650
Station-wise pendency of Cases as on 31.05.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	743	1567	2310
Total		743	1567	2310
2	Family Court , Kailashahar	149	191	340
Grand Total		892	1758	2650

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2022				
Court- wise pendency of Cases as on 31.05.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Dharmanagar	469	442	911
2	Additional District & Sessions Judge Dharmanagar, (Vacant) Charge remains with Sri Yoginder Pal, Judge Family Court, Dharmanagar	28	46	74
3	Shri Yoginder Pal, Judge, Family Court, Dharmanagar	258	200	458
4	Sri Shaurav Saha, CJ (Sr. Div) & ASST. SJ., Dharmanagar	179	32	211
5	Sri Saamyojyoti Debnath, CJM-cum-Civil Judge (Sr. Div.), Dharmanagar	97	300	397
6	Ms. Surabhi Shekhar, CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	170	398	568
7	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	80	353	433
8	Sri Raja Gupta, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	3	220	223
9	Sri Piyush Priyadershi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	4	207	211
Total		1288	2198	3486
Station-wise pendency of Cases as on 31.05.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1023	1571	2594
2	Kanchanpur	7	427	434
Total		1030	1998	3028
3	Family Court, Dharmanagar	258	200	458
Grand Total		1288	2198	3486

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2022				
Court- wise pendency of Cases as on 31.05.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. B. Dutta, District & Sessions Judge, Sonamura	215	429	644
2	Smti Sarmistha Mukherjee, Judge, Family Court, Sonamura	32	92	124
3	Sri Sarbajeet Choudhury, CJM-cum-Civil Judge (Sr. Div), Sonamura	174	563	737
4	Sri Kaushik Bhattacharjee, CJ (Jr. Div)-cum- JM., First Class, Sonamura	89	384	473
5	Smti Madhumita Paul, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	50	277	327
6	Sri Ashit Debnath, Additional District & Sessions Judge, Bishalgarh	224	263	487
7	Smti Chhandita Debnath, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	31	840	871
8	Sri Ali Haydar Khan, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	66	855	921
Total		881	3703	4584
Station-wise pendency of Cases as on 31.05.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	528	1653	2181
2	Bishalgarh	321	1958	2279
Total		849	3611	4460
3	Family Court , Sonamura	32	92	124
Grand Total		881	3703	4584

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2022				
Court- wise pendency of Cases as on 31.05.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smt. Sankari Das, District and Sessions Judge, Khowai,	167	327	494
2	Sri Hrishikesh Chakrabarti, Judge, Family Court, Khowai	101	87	188
3	Smt. Nandita Bhattacharyya, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	81	44	125
4	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Khowai	24	1082	1106
5	Sri Koushik Karmakar, CJ (Jr. Div)-cum- JM., First Class, Khowai	44	935	979
6	Smt. Jekashmee Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	20	932	952
Total		437	3407	3844
Station-wise pendency of Cases as on 31.05.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	336	3320	3656
Total		336	3320	3656
2	Judge, Family Court, Khowai	101	87	188
Grand Total		437	3407	3844

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2022				
Court- wise pendency of Cases as on 31.05.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Goutam Sarkar, District and Sessions Judge, Ambassa	77	175	252
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	19	103	122
3	Sri Ramdas Chattopadhyay, Judge, Family Court, Ambassa,	11	11	22
4	Sri Rahul Roy, Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	46	6	52
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	31	70	101
6	Smti Reena Debbarma, CJ (Jr. Div)-cum- JM., First Class, Ambassa	11	89	100
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	108	163	271
8	Sri Sanjan Lal Tripura, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	4	345	349
9	Sri Bikash Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	47	457	504
10	Sri Ramanuj Bhattacharjee, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	9	302	311
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	8	98	106
12	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div)., Gandacherra	0	76	76
13	Sri Thomas Lalditsaka Darlong, Civil Judge (Jr. Div)-cum- J.M. First Class., Gandacherra	2	90	92
Total		373	1985	2358
Station-wise pendency of Cases as on 31.05.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	184	443	627
2	Kamalpur	159	965	1124
3	Longtharai Valley	17	400	417
4	Gandacherra	2	166	168
Total		362	1974	2336
5	Family Court, Ambassa	11	11	22
Grand Total		373	1985	2358

District-wise pendency of Civil and Criminal Cases as on 31.05.2022				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	5191	10640	15831
2	Gomati District, Udaipur	1055	3758	4813
3	South Tripura District, Belonia	1196	2055	3251
4	Unakoti Judicial District, Kailashahar	892	1758	2650
5	North Tripura District, Dharmanagar	1288	2198	3486
6	Sepahijala District, Sonamura	881	3703	4584
7	Khowai District, Khowai	437	3407	3844
8	Dhalai District, Ambassa	373	1985	2358
Total		11313	29504	40817